

1	2	3	4	5	6
					Forests and from Ministry of Welfare on rehabilitation and resettlement plans.
5	Piplad Irrigation	16.93	4,700	2/93	The State Govt. is required to update the estimate & obtain clearance Ministry of Welfare for Rehabilitation resettlement Plans.
6	Olwara Lift Irrigation	9.00	5,4100	12/93	The State Govt. is required to comply with the observations of the Central Water Commission

(c) and (d) Though the time limit for 'Techno-economic appraisal' is prescribed, the clearance of projects gets delayed due to delay by the State Government is complying with the observations of the Central appraisal agencies

SHRI MAHENDRA SINGH BHATI Mr Speaker, Sir, Hon'ble Minister has said that irrigation projects of the states remain under consideration of the Government. Hon'ble Minister has ascribed the delay due to delay in appraisal by the states. I will like to ask hon'ble Minister as to whether the Government propose to give certain concessions in some intermediary irrigation projects of the State Governments?

SHRI JANESHWAR MISHRA The Central Government wants that the irrigation projects sent by the State Governments should be conducive, as our Ministry has to submit a report on its technical and economic aspects. Various State Governments send such projects in hurry, which are not found conducive in respect of their economic and technical aspects. They are asked to bring improvement in it as per the prescribed directives.

SHRI MAHENDRA SINGH BHATI My question was whether the Government propose to give concessions to State Government for intermediary irrigation projects besides CWC?

SHRI JANESHWAR MISHRA The question is about the pending projects. The State Government should be given concessions in it. But if they do something at their own, then it will be difficult. Therefore, guidelines have been formulated. If they are not followed, then it will be difficult.

SHRI MAHENDRA SINGH BHATI Mr Speaker, Sir, the work on Indira Gandhi Main Canal Project in Rajasthan is going on very slowly and the required amount of assistance by the Central Government has not been made available and only Rs. 224 crore have been made available on behalf of the Central Government whereas the Government of Rajasthan has spent Rs. 331 crore. Now the question is

whether the Government will speed up work on this scheme and whether the Central Government proposes to give approval to Rajasthan Government's Project costing two thousand crore rupees which has already been sent to the Centre by the State Government and is under consideration of the Central Government?

SHRI JANESHWAR MISHRA The Government do propose to give approval to these projects. The main point is that the Departments of the Environment and Forest comes in the way of it and as such, the projects have to be cleared by these departments as well. They cause delay in it and do not send reports. That is why their approval takes time.

## WRITTEN ANSWERS TO QUESTIONS

[English]

### Education for All

\*64 SHRI N. RAMAKRISHNA REDDY  
SHRI L. RAMANA

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state

- the illiteracy average in India State-wise;
- the target fixed under "Education for All- by 2000 AD" to impart education to different categories of illiterate persons;
- the target achieved so far category-wise and State-wise;
- the funds allocated by the Union Government for the scheme, State-wise, and
- special measures proposed to be taken for efficient implementation of the scheme?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S. R. BOMMALI) (a) The literacy data in the country is collected through

decennial census operations. According to the 1991 Census the literacy rate in the country was 52.21%. a *statement* showing State-wise literacy rate is enclosed.

(b) The target fixed was to cover 345 districts during the Eighth Five-Year Plan and make 100 million people functionally literate. The target age-group under the literacy campaigns is 15-35 years. Children in 9-14 age-group are also covered wherever the scheme of Non-Formal Education is not operational or its coverage is inadequate

(c) Total Literacy Campaigns have been launched in 401 districts of 26 States/UTs. According to the reports received as of 31st March, 1996 about 53.19 million persons have been made literate of which an estimated 62% of the learners are women, 21% belong to SCs and 10% to STs

(d) An allocation of Rs. 1400 crores has been made for all literacy programmes during the Eighth Five-Year Plan. No State-wise allocations are made and funds are released on the basis of requirements of the State Governments and the proposals for TLCs/PLCs received from various districts

(e) The special measures which are being taken for the efficient implementation of the literacy programmes include the following :

- (i) Decentralisation and devolution of powers to State Literacy Mission Authorities (SLMAs). The SLMAs are being set up in all the States/UTs to implement the literacy programmes
- (ii) Involvement of Panchayati Raj Institutions in the literacy programmes and sensitization of Panchayati Raj functionaries as well as elected representatives
- (iii) Launching of 'Operation Restoration' in those districts which have not been able to achieve desired objectives

#### STATEMENT

*Literacy rate based on the 1991 Census*

India/States or Union Territory		Literacy rate
1	2	3
	INDIA	52.21
	<b>States</b>	
1	Andhra Pradesh	44.09
2	Arunachal Pradesh	41.59
3	Assam	52.89
4	Bihar	38.48

1	2	3
5.	Delhi	75.29
6.	Goa	75.51
7.	Gujarat	61.29
8.	Haryana	55.85
9.	Himachal Pradesh	63.86
10.	Karnataka	56.04
11.	Kerala	89.81
12.	Madhya Pradesh	44.20
13.	Maharashtra	64.87
14.	Manipur	59.89
15.	Meghalaya	49.10
16.	Mizoram	82.27
17.	Nagaland	61.65
18.	Orissa	49.09
19.	Punjab	58.51
20.	Rajasthan	38.55
21.	Sikkim	56.94
22.	Tamil Nadu	62.66
23.	Tripura	60.44
24.	Uttar Pradesh	41.60
25.	West Bengal	57.70
UNION TERRITORIES		
1.	A & N Islands	73.02
2.	Chandigarh	77.81
3.	D & N Haveli	40.71
4.	Daman & Diu	71.20
5.	Lakshadweep	81.78
6.	Pondicherry	74.74

#### Mid-Day Meal Scheme

\*66. SHRI S. D. N. R. WADIYAR : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have reviewed the mid-day meal scheme launched in different States

(b) if so, the details thereof, and

(c) the steps taken to enhance Central assistance and to make improvements in the programme?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S. R. BOMMAI) : (a) and (b) The National Programme of Nutritional Support to Primary Education commonly known as the Mid-day Meal Scheme, was started very recently i.e. on 15th August, 1995 and therefore, no formal review of the programme has yet been undertaken. The implementation of the programme is, however, being monitored both by the State Governments and the Central Government